

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 4672

TO BE ANSWERED ON MONDAY, THE 22ND JULY, 2019/
ASHADHA 31, 1941 (SAKA)

Tax Rebate Scheme

4672. SHRI BENNY BEHANAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning for extension of the Rebate of State and Central Taxes and Levies to other sectors; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) & (b): Rebate of State and Central Taxes and Levies is a scheme administered by Ministry of Textiles, which is restricted to the apparel and made-ups segments for the present. Government has constituted an Inter-Ministerial Committee to look into the issue of extending the scheme to other segments such as yarn, fabric, etc.
